

[Shri Morarka]

Estimates Committee on the Ministry of Education and Scientific Research on the subject "Technical Education—Part II".

### ELECTION TO BODIES ON WHICH LOK SABHA IS REPRESENTED

#### ALL-INDIA COUNCIL FOR TECHNICAL EDUCATION

**The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir):** I beg to move:

"That in pursuance of clause i(f) of paragraph 3 of the Ministry of Education Resolution No. F.16-10/44-E.III, dated the 30th November, 1945, as amended from time to time, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All-India Council for Technical Education."

**Mr. Speaker:** The hon. Members who are standing will kindly take their seats. The question is:

"That in pursuance of clause i(f) of paragraph 3 of the Ministry of Education Resolution No. F.16-10/44-E.III, dated the 30th November, 1945, as amended from time to time, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All-India Council for Technical Education."

*The motion was adopted.*

#### GOVERNING COUNCIL OF INDIAN SCHOOL OF MINES AND APPLIED GEOLOGY, DHANBAD

**Shri Humayun Kabir:** I beg to move:

"That in pursuance of clause (xiv) of paragraph 4 of the Minis-

try of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the Governing Council of the Indian School of Mines and Applied Geology, Dhanbad."

**Mr. Speaker:** Order, order. Some hon. Members go away in protest and some other hon. Members do not care to sit. I am really surprised. What is this attitude? As soon as the Question Hour and some business is over, some Members leave. They feel that they have been sent by their electorate to represent them only for the Question Hour. I am really exceedingly sorry. Others are noting what exactly is happening here. So many people are there. The hon. Members and others must know that it is an education to be in this House. Let every hon. Member discharge his duties to the electorate properly. I am not casting aspersions. I am exceedingly sorry to note what exactly is happening in this House. The Central Hall,— I am going to abolish that with effect from tomorrow. Nobody shall go and sit in the Central Hall.

Now, the question is:

"That in pursuance of clause (xiv) of paragraph 4 of the Ministry of Steel, Mines and Fuel Resolution No. 315(1)/57-MIII, dated the 4th May, 1957, as amended from time to time, the Members of this House do proceed to elect, in such manner as the Speaker may direct, one Member from among themselves to serve as a member of the Governing Council of the Indian School of Mines and Applied Geology, Dhanbad."

*The motion was adopted.*